Annexure-1

Name of Corporate Debtor:	**Customized Kitchen India Private Limited**	Date of commencement of Corporate Insolvency Resolution Process Process:	**18.02.2020**	List of Stakeholders as on:	**14.03.2020**

List of secured financial creditors belonging to any class of creditors

S.no.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contigent claim	Amount of any mutual due, that may be set off		Amount of claim not admitted	Amount of claim under verification	Remarks , if any (In Rs.)
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Amount covered by guarantee	Whether Related Party	% share in COC					
----------						**NIL**		----------							
TOTAL			-	-			-	-		-	-	-	-	-	-

Notes:

1.The above list of claims was earlier filed on 02.12.2020.

2. There is no change in the above list, except that the identification particulars (PAN / Addhar etc.) related column is deleted in view of advisory issued by IBBI vide email dated 08.12.2021 for compliance with Circular No. IBBI/LIQ/46/2021 dated 24.11.2021. Accordingly, the list is submitted in the amended format, although there is no change in the stakeholders.